

Sexual harassment cases in SAI centres

952. KUMARI SELJA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of number of cases of sexual harassment and molestation reported in the Sports Authority of India (SAI) centres during the last three years, State/UT-wise;

(b) the number of termination and suspension which have taken place due to conviction in sexual harassment cases in the SAI centres during the last five years; and

(c) the steps being taken by Government to ensure that cases of sexual harassment do not take place in SAI centres?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) A total of 23 cases of sexual harassment and molestation have been reported in Sports Authority of India (SAI) against coaches/SAI officials during the last 3 years and current year. The State/ UT-wise cases reported are as under:—

Sl. No.	State/Union Territory	No. of cases reported
1.	Kerala	03
2.	Manipur	01
3.	Uttarakhand	01
4.	Gujarat	02
5.	Maharashtra	02
6.	West Bengal	03
7.	Uttar Pradesh	01
8.	Karnataka	04
9.	Punjab	01
10.	Andaman and Nicobar (UT)	01
11.	Delhi (UT)	04

(b) During the last 5 years, SAI has terminated services of 3 officers. Two officers are under suspension presently.

(c) The details of the steps taken to ensure that cases of sexual harassment do not take place in SAI training centres are as under:—

- (i) Workshops in local languages conducted in all SAI centres to increase awareness about such cases.
- (ii) An internal complaint committee or alternative forum are in place in each SAI centre where female athlete/staff can approach in such cases.
- (iii) To sensitize athletes about issues of sexual harassment and to strengthen them to come forward and register complaints even through call centre facility, operational where trainees/any individual can lodge grievances.
- (iv) Teams are accompanied with Lady Coaches/Lady Managers during any movement out of the camps.

Improving gold medals tally in international games

953. SHRI SURESH PRABHU: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps taken to increase the number of gold medals to be won in future Olympics, Asian Games and World Championship; and
- (b) the categories of sports which have been given priority?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJU): (a) Preparation of Indian sportspersons/teams for international events is an ongoing process. In order to improve India's performance in international sports events including Olympics, Asian Games and world Championships, a number of schemes are being implemented by the Government which aim at talent search and development, competitive exposure, coaching/training.

The Central Government is playing a pivotal role for promoting high performance in sports. Under the Scheme of Assistance to National Sports Federations (NSFs) financial assistance is provided for conduct of National Championships, conduct of international tournaments in India, participation of sportspersons in international sports competitions, organizing coaching camps, engagement of foreign coaches, and